

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**MISCELLANEOUS APPLICATION NO.170/00212/2021
IN
ORIGINAL APPLICATION NO.170/01206/2019**

DATED THIS THE 18TH DAY OF JUNE, 2021

CORAM:

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal, Chandigarh
Bench, Chandigarh)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from his residence at Bangalore)**

Shri. Pandian Nedunchezhiyan
S/o Subramanian Samuel
Aged about 63 years
Master Gazetted (Retd.)
Rashtriya Military School (RMS)
C/o K Amrendra
No. 136, Peer Layout
Bairmeshwara Nagar
Nelamangala . 562123
Bangalore rural Dt.

○ .Applicant

(By Advocate Shri. K Hanifa. through video conference)

Vs.

1. Government of India,
By its Secretary,
Room No. 101, South Block
Ministry of Defence (Govt. of India)
New Delhi . 110011.
2. The Joint Secretary (BRO/Ceremonial/Trg)
E-Block, Dalhousie Road
Ministry of Defence, (Govt. of India)
New Delhi . 110011.
3. The Under Secretary,
Room No. 101, D1 Wing, Sena Bhavan,
Ministry of Defence, (Govt. of India)
New Delhi . 110011.

4. The Deputy Chief of Army Staff (IS &C)
Dte Ge. Of Mil. Trg.
General Staff Branch,
Integrated Head Quarters (Army)
DHQ PO
New Delhi- 110011
5. The Director (MT-7)
Dte. Gen. of Mil. Trg,
General Staff Branch,
Integrated Head Quarters (Army)
DHQ PO
New Delhi- 110011 .
6. The Principal
Rashtriya Military School (AMS)
Bangalore . 560025.

o .Respondents

(By Shri. S Sugumaran, Senior Panel Counsel . through video conference.)

ORDER(ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

In view of the compliance order dated 17.06.2021 submitted by the respondents in Miscellaneous Application No. 211 of 2021 in C.P No. 116 of 2020, nothing survives in Miscellaneous Application No. 212/2021 and the same is disposed of having been rendered infructuous.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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